

**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 28-08-2023 TO 01-09-2023**

S. NO.	APPEAL NO.	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1	ST/51914/2016	F.O/51089/2023	23-08-2023	29-08-2023
2	ST/50960/2018	F.O/51090/2023	23-08-2023	29-08-2023
3	ST/51951/2018	F.O/51091/2023	23-08-2023	29-08-2023
4	C/51090/2020	F.O/51092/2023	23-08-2023	29-08-2023
5	ST/51002/2018	F.O/51093/2023	23-08-2023	29-08-2023
6	ST/51024/2018	F.O/51094/2023	24-08-2023	29-08-2023
7	ST/51043/2017	F.O/51095/2023	23-08-2023	29-08-2023
8	C/50386/2021	F.O/51096/2023	24-08-2023	29-08-2023
9	ST/50557/2017	F.O/51097/2023	25-08-2023	01-09-2023
10	ST/50712/2018	F.O/51098/2023	28-08-2023	01-09-2023
11	ST/50851/2018	F.O/51099/2023	28-08-2023	01-09-2023
12	ST/50852/2018	F.O/51100/2023	28-08-2023	01-09-2023
13	ST/50853/2018	F.O/51101/2023	28-08-2023	01-09-2023
14	ST/50890/2018	F.O/51102/2023	28-08-2023	01-09-2023
15	ST/50938/2018	F.O/51104/2023	25-08-2023	01-09-2023
16	ST/51039/2018	F.O/51105/2023	25-08-2023	01-09-2023
17	ST/51127/2018	F.O/51106/2023	25-08-2023	01-09-2023
18	ST/51128/2018	F.O/51107/2023	25-08-2023	01-09-2023
19	ST/53262/2015	F.O/51108/2023	25-08-2023	01-09-2023
20	ST/50881/2018	F.O/51109/2023	28-08-2023	01-09-2023
21	ST/51971/2017	F.O/51110/2023	28-08-2023	01-09-2023
22	C/51811-51821/2021 &C/51860- 51867/2021&C/50953/2020 &C/50957/2020	F.O/51111-51131/2023	29-08-2023	01-09-2023
23	ST/51145/2016	F.O/51132/2023	28-08-2023	01-09-2023
24	ST/50931/2018	F.O/51133/2023	29-08-2023	01-09-2023
25	C/50397/2021	F.O/51136/2023	29-08-2023	01-09-2023
26	C/50398/2021	F.O/51137/2023	29-08-2023	01-09-2023
27	ST/51922/2018	F.O/51141/2023	30-08-2023	01-09-2023
MISC ORDER				
1	ST/51296/2017	M.O/50280/2023	24-08-2023	29-08-2023
2	C/53964/2023	M.O/50282/2023	23-08-2023	29-08-2023
3	C/55232/2023	M.O/50283/2023	24-08-2023	29-08-2023
4	ST/54988/2023	M.O/50284/2023	25-08-2023	01-09-2023
5	C/54836/2023	M.O/50287/2023	25-08-2023	01-09-2023
6	C/54837/2023	M.O/50288/2023	25-08-2023	01-09-2023
7	C/55054/2023	M.O/50289/2023	28-08-2023	01-09-2023
8	ST/52491/2016	M.O/50290/2023	28-08-2023	01-09-2023

DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.